

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 169 of 2014**

**Dated : 19<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Green Energy Association**

**... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Dipali Sheth**

**Counsel for the Respondent(s): : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for MERC**

**ORDER**

On behalf of the State Commission the learned counsel seeks some time to file the Written Submissions. Accordingly, he is directed to file the same on or before 22.09.2014 after serving copy on the other side.

Post the matter on **22.09.2014.**

**(Rakesh Nath)  
Technical Member  
ts/kt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**